West Tripura Judicial District Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020

. No.	Court- wise pendency of Cases as on 31 Name and Designation of the Officer	Civil	Criminal	Total
1 5	Sri S. Datta Purkayastha,	686	142	828
1,000	District and Sessions Judge, Agartala	000	212	072
307 202	Sri Ashutosh Pandey,	660	213	873
NO 2000 13	ADJ., (Court No. 2), Agartala Bri Gobinda Das,	0	116	116
ATE 2.0	ADJ., (Court No. 3), Agartala			
4	Sri V.P. Debbarma,	710	167	877
	ADJ., (Court No. 4), Agartala Sri Dhiman Debbarma,	161	217	378
	ADJ., (Court No. 5), Agartala	360	208	568
- 33	Sri S. B. Datta, Judge, Family Court, Agartala	8		
7	Sri P. Kumar,	404	304	708
	Addl. Judge, Family Court, Agartala Smt. Mou Banerjee,	375	11	386
	CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	409	13	422
	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	409	13	422
	Sri P.P. Paul,	124	798	922
11	CJM-cum-Civil Judge (Sr. Div), Agartala Sri Soumyo Bikash Das,	129	1196	1325
	Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	400	- FOC	
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	182	586	768
13	CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	94	652	746
	(Vacant)charge remains with Smti Yashvi Taneja, CJ (Jr. Div), Court No. 1, Agartala			
14	Smti. Dorothy Jamatia,	17	389	406
	JM., First Class-cum-Civil Judge (Jr. Div),Court No. 1, Agartala			
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant), charge remains with Smti Dorothy Jamatia, JM.,	4	207	211
	First Class-cum-Civil Judge (Jr. Div), Court No.1, Agartala		000	050
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala(Vacant), charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 5, Agartala	28	630	658
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala(Vacant), charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 5, Agartala	25	729	754
18	Sri Sanjan Lal Tripura,	27	815	842
	JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala			
19	Sri Samuel Malsom, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	24	717	741
	Total	4419	8110	12529
	Station-wise pendency of Cases as on	31.03.20	20	
SI. No		Civil	Criminal	Tota
		3655	7598	
1	Agartala		3933	1125
	Total	3655	7598	1125
2	Family Court, Agartala	360	208	568
3	Addl. Judge, Family Court, Agartala	404	304	708
	Grand Total	4419	8110	1252

Gomati Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020

Court-	wise and Station-wise pendency of Civil and Crimina	03 2020		
	Court- wise pendency of Cases as on on	Civil	Criminal	Total
Na l	Name and Desigantion of the Officer	Civii		
No.		226	85	311
1 Si	ri A. K. Nath, istrict and Sessions Judge, Udaipur	285	92	377
2 5	ri Anshuman Chouwdhury, dditional District and Sessions Judge, Udaipur	109	186	295
	mti Sankari Das.	109		
1	udge, Family Court, Udaipur	126	11	137
10	Bri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	44	144	188
5	Sri Dharmendu Das, C IM-cum-Civil Judge (Sr. Div), Udaipur	21	197	218
6	Sri Rajarshi Chakaraborty, C.I (Jr. Div)-cum- JM. First Class, Udaipur	9	122	131
	JM., First Class-cum-Civil Judge (or 50) (1	7	114	121
8	Smt. Archana Reang JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with Sri Avinash Jamatia, CJ (Jr. Div)-cum-JM First	0	0	0
	Class, Amarpur	8	439	447
10	Sri Avinash Jamatia, CJ (Jr. Div)-cum-JM First Class, Amarpur	835	1390	2225
	Total		2 2 7	
	Station-wise pendency of Cases as of	Oin di	I Crimina	I Tota
SI. No	Name of the Station	Civi	ii Oriniii.	
	11 de inve	718	765	1483
1	Udaipur	8	439	447
2	Amarpur	72	6 1204	1930
	Total	109		295
3	Family Court, Udaipur Grand Total	83		

South Tripura Jud	dicial District	
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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020

			0		0 n	24	03	2020	n
Court- wise	pendency	ΟT	Cases	45	UII	J I	.03	202	•

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri,	631	194	825
	District and Sessions Judge, Belonia	40	12	
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	46	43	89
3	Sri S.K. Singh,	15	475	490
4	CJM-cum-Civil Judge (Sr. Div), Belonia CJ (Jr. Div)-cum-JM First Class, Belonia (Vacant) Charge remains with Smti. Madhumita Biswas, JM., First Class-cum- Civil Judge (Jr. Div), Belonia	164	337	501
5	Smti Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	68	417	485
6	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant) charge remains with Smti. Swastika Das, CJ (Jr. Div)-cum- First Class, Sabroom	5	70	75
7	Smti Swastika Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	17	63	80
	Total	946	1599	2545
_	Station-wise pendency of Cases as on	31.03.20	20	
SI. No.	Name of the Station	Civil	Criminal	Tota
1	Belonia	924	1466	2390
4				

Sabroom

Grand Total

Unakoti Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020

Court- wise	nondency	of Cases	25	on	31.03.2020	
Court- wise	pendency	UI Cases	as	UII	01.00.2020	

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
	Coi leath amoni Muraoing	143	86	229
1	Sri Jesthamani Murasing, District and Sessions Judge, Kailashahar	150		ZZJ
2	Smti Sudipta Choudhury,	24	75	99
	Additional District and Sessions Judge, Kailashahar			
3	Sri Arindam Pal,	53	121	174
	Judge, Family Court, Kailashahar	75	0	7.5
4	Sri Mridul Chakraborty,	/5	'	75
	CJ (Sr.Div) & ASST. SJ., Kailashahar	CF.	915	000
5	Sri Saikat Das,	65	915	980
	CJM-cum-Civil Judge (Sr. Div)., Kailashahar	444	461	
6	Sri Raja Gupta,	114	401	575
	CJ (Jr. Div)-cum- JM First Class, Kailashahar	47	477	004
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court	47	177	224
	No. 1) (Vacant) charge remains with Sri Raja Gupta, CJ (Jr.			
	Div)-cum- JM First Class, Kailashahar		105	
8	Smt. Papri Debbarma,	20	185	205
	JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court			
	No.2)			
	Total	541	2020	2561
-	Station-wise pendency of Cases as on	31.03.202	20	<u> </u>
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	488	1899	2387
	T CONTROL OF THE CONT		4006	
	Total	488	1899	2387
2	Family Court , Kailashahar	53	121	174
	Grand Total	541	2020	2561

North Tripura Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020

SI. No.	Name and Designation of the Officer	Criminal	Total	
01. 110.	Name and Designation of the Officer	Civil		Total
1	Sri Gautam Sarkar,	412	317	729
8227	District and Sessions Judge, Dharmanagar			
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	140	15	155
3	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	111	384	495
4	CJ (Jr. Div)-cum- JM., First Class, Dharmanagar (Vacant), charge remains with Smti. Lisa Debbarma, JM, 1st Class-cum-Civil Judge (Jr. Div), Dharmanagar	206	486	692
5	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	68	397	465
6	Sri Amarjit Dey, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	223	224
7	Sri Piyush Priyadarshi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	3	182	185
	Total	941	2004	2945
	Station-wise pendency of Cases as on	31.03.202	20	
SI. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	937	1599	2536
2	Kanchanpur	4	405	409
	Grand Total	941	2004	2945

Sepahijala Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020

200				
Court- wise pe	endency of	Cases as	on	31.03.2020

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	District & Sessions Judge, Sonamura (Vacant) charge remains with Sri Angshuman Debbarma, Additional District & Sessions Judge, Bishalgarh	95	179	274
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	30	78	108
3	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	140	314	454
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	81	137	218
5	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura (Vacant) charge remains with Sri D. P. Mishra, CJ (Jr. Div)-cum-JM., First Class, Sonamura	55	185	240
6	Sri Angshuman Debbarma, Additional District & Sessions Judge, Bishalgarh	180	207	387
7	Smti Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	29	1201	1230
8	Smti Mitra Das, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	64	862	926
	Total	674	3163	3837
	Station-wise pendency of Cases as on	31.03.202	20	
SI. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	371	815	1186
		272	2270	25/2

SI. No.	Name of the Station	Civil	Criminal	Total	
1	Sonamura	371	815	1186	
2	Bishalgarh	273	2270	2543	
	Total	644	3085	3729	
3	Family Court , Sonamura	30	78	108	
	Grand Total	674	3163	3837	
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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020

Court- wise pendency of Cases as on 31.03.2020

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	150	247	397
2	Judge, Family Court, Khowai (vacant), charge remains with Sri P.Kumar, Addl. Judge, Family Court, Agartala	48	66	114
3	Smti. Ishika Dan, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	34	53	87
4	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	9	427	436
5	CJ (Jr. Div)-cum- JM., First Class, Khowai (Vacant) charge remains with Smti. Deepa Bhattacharya, JM., First Class-cum-Civil Judge(Jr.Div), Khowai	30	307	337
6	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	20	291	311
	Total	291	1391	1682
	Station-wise pendency of Cases as on 3	31.03.202	0	
SI. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	243	1325	1568

114

1682

48

291

66

1391

Judge, Family Court, Khowai

Grand Total

Dha	lai	had	icial	Die	trict
Dna	IAI .	11161	IC IA	HUUS	TTICE

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020

	Court- wise pendency of Cases as on 3	1.03.202	0	
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	District and Sessions Judge, Dhalai Judicial District, Ambassa (Vacant) charge remain with Sri H. Chakrabarti, Additional District & Sessions Judge, Kamalpur	45	126	171
2	Sri Manabendra Debbarma Additional District and Sessions Judge, Dhalai Judicial District, Ambassa	18	105	123
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	10	4	14
4	Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa (vacant)	0	0	0
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	46	64	110
6	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	10	60	70
7	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	71	125	196
8	Smti Jekashmee Debbarma, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	_s 3	172	175
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	24	291	315
10	SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley, (vacant)charge remains with Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	8	271	279
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	11	14	25
12	SDJM-cum-Civil Judge (Jr. Div)., Gandacherra (Vacant), charge remains with Sri G. K. Shahi, Civil Judge (Jr. Div) -cum-Judicial Magistrate, First Class, Gandacherra	0	61	61
13	Sri G. K. Shahi, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	0	7	7
	Total	246	1300	1546
	Station-wise pendency of Cases as on 3	31.03.202	20	
SI. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	119	355	474
2	Kamalpur	98	588	686
3	Longtharai Valley	19	285	304
4	Gandacherra	0	68	68
	Total	236	1296	1532

Grand Total

District-wise pendency of Civil and Criminal Cases as on 31.03.2020

SI No.	Name of the District	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	4419	8110	12529
2	Gomati Judicial District, Udaipur	835	1390	2225
3	South Tripura Judicial District, Belonia	946	1599	2545
4	Unakoti Judicial District, Kailashahar	541	2020	2561
5	North Tripura Judicial District, Dharmanagar	941	2004	2945
6	Sepahijala Judicial District, Sonamura	674	3163	3837
7	Khowai Judicial District, Khowai	291	1391	1682
8	Dhalai Judicial District, Ambassa	246	1300	1546
	Total	8893	20977	29870